

- support for production cluster development, collective marketing, market infrastructure development, market intelligence collection, analysis and dissemination;
- value chain analysis and linkage support;
- public-private partnership;
- linkage with nodal agencies to facilitate marketing.

**Natural resources management in the
North Eastern region**

2796. SHRI VIVEK GUPTA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether there has been any measures taken for community based natural resources management as prescribed by the North Eastern Rural Livelihood Project;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) what has been the procedure of identifying and sanctioning the community based natural resources management programme in all of the seven North Eastern States;
- (e) whether there has been an impact assessment study done for such programmes in these States; and
- (f) if so, the details of the same?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) and (b) North East Rural Livelihoods Project (NERLP) will involve local community in Forest and Natural Resources Management. NERLP envisages empowering and enabling traditional institutions and building modern management capacities within them. The communities will be able to develop new resource management plans that address forest conservation and livelihood issues and also protect biodiversity in a manner that respect indigenous rights to natural resources and livelihood needs.

- (c) Does not arise.

(d) Procedure for identifying and sanctioning community based natural resource management programme in States covered under NERLP namely, Mizoram, Nagaland, Sikkim and Tripura, will include supporting community efforts for intensifying land productivity, especially in sites where terracing and irrigation are possible. Agro forestry system with a mix of commercial products including timber, fibre, spice, and medicinal plant will help to generate income, taking pressure of steeper slopes and allowing for longer fallow periods in areas of jhum (shifting cultivation). Development of water sources, both surface and ground water resources, like springs, ponds, natural flows, managing watersheds will be taken up.

(e) and (f) Conduct of Impact Assessment Studies through Participatory Rural Appraisal (PRA) shall be carried out during the consolidation phase of Project.

Funds earmarked for SCSP and TSP

2797. SHRI AMBETH RAJAN: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of the funds earmarked for Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP) during last five financial years as per the guidelines issued by Planning Commission *vide* its letter dated 26 December, 2006;

(b) if no such funds were earmarked during the last five years the reasons therefor;

(c) whether separate Budget Head has been opened for SCSP and TSP for financial year 2011-12 as mandated by the Department of Expenditure; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) to (d) Ministry of Development of North Eastern Region has already sought exemption from earmarking 2% of funds for Scheduled Caste Sub Plan (SCSP), since no meaningful programme can be implemented with this meagre amount, which comes to Rs. 4.10 crore only and to Rs. 2.50 crore in case EAP outlay is excluded. Moreover, most of the schemes of this Ministry are in the nature of infrastructure project, benefits of which cover all segments of the society *viz.* SC/ST, women *etc.* Accordingly, no allocation is earmarked under SCSP and Tribal Sub-Plan. Notwithstanding this, Ministry of Development of North Eastern Region is insisting